

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3518**

TO BE ANSWERED ON THE 10TH AUGUST, 2021/ SRAVANA 19, 1943 (SAKA)

NATURAL CALAMITIES

3518. SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government provides central aid in the form of relief in the cases of losses suffered due to natural calamities;

(b) if so, the parameters set by the Government for providing central aid to the States in cases of natural calamities; and

(c) the quantum of funds provided to the affected States in the form of central aid during the last three years and the current year, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): The primary responsibility of disaster management, including disbursement of relief to affected people, rests with the State Governments. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. For providing relief to the affected people in case of 12 notified natural disasters, State Disaster Response Fund (SDRF) is placed at the disposal of the State Governments in advance. Additional financial assistance is provided from

National Disaster Response Fund (NDRF) in case of disaster of 'severe nature', as per laid down procedure, which includes an assessment made by an Inter-Ministerial Central Team (IMCT).

The allocation of SDRF to States is based on the recommendations of the successive Finance Commissions, set up under Article 280 of the Constitution from time to time. Further, the disbursal of assistance is governed by the Guidelines and Items and Norms of assistance from SDRF and NDRF, which are available on Ministry of Home Affairs website at https://ndmindia.mha.gov.in/images/NDRFSDRF_06042017.pdf and <https://ndmindia.mha.gov.in/images/pdf/SDRF-NDRFNorms-dated8april2015.pdf>, respectively.

(c): State-wise details of allocation and releases from SDRF/ State Disaster Risk Management Fund (SDRMF) [after recommendations of 15th Finance Commission, which includes SDRF & State Disaster Mitigation Fund (SDMF)] and NDRF during the last three years i.e. 2018-19 to 2020-21 and current year i.e. 2021-22 (as on 31.07.2021) are given in Annexure.

**STATEMENT SHOWING STATE-WISE DETAILS OF ALLOCATION AND RELEASES OF FUNDS UNDER SDRF/SDRMF AND NDRF
DURING THE YEAR 2018-19 TO 2021-22 (AS ON 31.07.2021)**

(Rs. in crore)

Sl.No.	State	Allocation under SDRF/SDRMF including State share				Centre's Share of SDRF/SDRMF Released				Release from NDRF			
		2018-19	2019-20	2020-21	2021-22	2018-19	2019-20	2020-21	2021-22	2018-19	2019-20	2020-21	2021-22
1.	Andhra Pradesh	509.00	534.00	1491.00	1491.00	458.10	324.15	1119.00	447.60	1004.88	570.91	657.029	--
2.	Arunachal Pradesh	60.00	63.00	278.00	278.00	54.00	56.70	250.00	100.00	132.49	--	59.34	--
3.	Assam	532.00	559.00	858.00	858.00	478.80	503.10	772.00	308.80	--	--	44.37	--
4.	Bihar	543.00	570.00	1888.00	1888.00	101.815	631.12	1416.00	566.40	--	953.17	1255.27	--
5.	Chhattisgarh	278.00	292.00	576.00	576.00	349.575	177.30	432.00	172.80	--	--	--	--
6.	Goa	4.00	4.00	15.00	15.00	1.80	4.20	12.00	4.80	--	--	--	--
7.	Gujarat	816.00	856.00	1765.00	1765.00	449.95	886.80	1324.00	529.60	--	--	--	1000.00
8.	Haryana	356.00	374.00	655.00	655.00	320.40	227.10	491.00	196.40	--	--	--	--
9.	Himachal Pradesh	273.00	287.00	454.00	454.00	245.70	197.23	409.00	163.60	227.29	518.06	2.90	--
10.	Jammu & Kashmir \$	295.00	310.00	--	--	252.90	405.00	--	--	--	--	--	--
11.	Jharkhand	421.00	442.00	757.00	757.00	315.75	331.50	568.00	227.20	--	--	--	200.00
12.	Karnataka	320.00	336.00	1054.00	1054.00	288.00	204.00	791.00	316.40	959.84	3208.28	689.27	629.03
13.	Kerala	214.00	225.00	419.00	419.00	192.60	136.65	314.00	125.60	2904.85	--	--	--
14.	Madhya Pradesh	1016.00	1066.00	2427.00	2427.00	914.40	647.10	1820.00	728.00	334.00	1712.14	1891.79	--
15.	Maharashtra	1717.00	1803.00	4296.00	4296.00	1287.75	1352.25	3222.00	1288.80	2088.59	5189.40	420.12	701.00
16.	Manipur	22.00	23.00	47.00	47.00	9.90	30.60	42.00	16.80	--	--	26.53	--
17.	Meghalaya	28.00	29.00	73.00	73.00	12.60	38.70	66.00	26.40	--	--	16.52	--
18.	Mizoram	20.00	20.00	52.00	52.00	18.00	18.00	47.00	18.80	--	--	--	--
19.	Nagaland	11.00	12.00	46.00	46.00	9.90	10.80	41.00	16.40	195.99	176.52	1.335	--
20.	Odisha	865.00	909.00	2139.00	2139.00	778.50	552.00	1604.00	641.60	341.72	3294.10	500.00	500.00
21.	Punjab	451.00	474.00	660.00	660.00	321.99	412.37	573.425	198.00	--	--	--	--
22.	Rajasthan	1277.00	1340.00	1975.00	1975.00	957.75	1005.00	1481.00	592.40	526.14	1949.59	68.65	--
23.	Sikkim	36.00	38.00	56.00	56.00	32.40	34.20	50.00	20.00	54.93	--	73.86	--
24.	Tamil Nadu	786.00	825.00	1360.00	1360.00	707.40	500.85	1020.00	408.00	900.31	--	286.91	213.51
25.	Telangana	317.00	333.00	599.00	599.00	226.50	487.50	449.00	179.60	--	--	--	--
26.	Tripura	36.00	38.00	76.00	76.00	32.40	34.20	68.00	27.20	171.74	--	12.93	--
27.	Uttar Pradesh	781.00	820.00	2578.00	2578.00	351.45	849.30	1933.00	773.20	157.23	--	--	--
28.	Uttarakhand	243.00	255.00	1041.00	1041.00	218.70	229.50	937.00	374.80	--	--	--	--
29.	West Bengal	598.00	628.00	1348.00	1348.00	269.10	650.40	1011.00	404.40	--	958.33	2250.28	300.00
TOTAL		12825.00	13465.00	28983.00	28983.00	9658.13	10937.62	22262.425	8873.60	10000.00	18530.50	8257.11	3543.54

* Now UT of Jammu and Kashmir and UT of Ladakh.